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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ TEST.CAS. 55/2015

MR. BHUPINDER SINGH & ORS ..... Petitioners  
Through : Mr.Ashok Chhabra and Ms.Simran K.  
Paul, Advs.

versus

STATE & OTHERS ..... Respondents  
Through : Mr.Rajesh Pathak and Mr.K.A. Singh,  
Advs. for respondents no.2 and 3.

**CORAM:**

**HON'BLE MR. JUSTICE G.S.SISTANI**

% **ORDER**  
**22.06.2015**

**CAV. PET. NO.606/2015.**

Learned counsel for respondents no.2 and 3 enters appearance.  
Accordingly, present caveat petition stands disposed of.

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Issue notice to the State and the Chief Revenue Controlling Officer with a direction to file valuation report, returnable before Court on 27.8.2015. Let citation be published in 'The Statesman', Delhi Edition and Bangalore Edition. Let objections, if any, be filed within four weeks from today. Rejoinder, if any, be filed within four weeks thereafter.

**I.A. 12484/2015 (STAY).**

By the present application, the petitioners pray that all the parties and the nominees be directed to maintain status quo with regard to assets of the deceased, Ms.Kanval Dhillon.



Notice. Learned counsel for respondents no.2 and 3 accepts notice.

As agreed all the parties to the present probate including the beneficiaries and nominees of the deceased, Ms.Kanval Dhillon, are directed to maintain status quo till the next date of hearing with respect to the following immovable properties, as mentioned in page nos.13 and 14 of this application:

- a) 1/3<sup>rd</sup> share in the property bearing no.W-146, Greater Kailash, Part-I, New Delhi-110048, measuring 500 sq. yds.
- b) Flat bearing no.1-b, Rajhans 33, Prithvi Road, New Delhi, measuring approximately 1800 sq. ft.
- c) D-593, Chittaranjan Park, New Delhi, measuring about 160 sq. yards with constructed basement, ground floor, 1<sup>st</sup> floor, 2<sup>nd</sup> floor & 3<sup>rd</sup> floor.
- d) Basement and Second Floor with roof rights in property No.D-674, Chittaranjan Park, New Delhi.
- e) Commercial Flat measuring 608 Sq.ft. bearing No.210, Mansarover Building, 90, Nehru Place, New Delhi.
- f) Residential Flat bearing No.3-C, East Wing, Fernhill Gardens, 46, Ring Road, H.S.R. Layout, 6<sup>th</sup> Sector, Koramangala, Bangalore.
- g) Residential Flat No.504, Tower No.3 in Unitech "Habitat" Greater Noida (covered area approx. 2096 and flat under construction).



Further, all the parties including the beneficiaries and nominees of the deceased, Ms.Kanval Dhillon, are also directed to maintain status quo with regard to operation of bank accounts at HDFC Bank, B-54A, Greater Kailash, Part-I, New Delhi and Standard Chartered Bank, B-68, Greater Kailash, Part-I, New Delhi and also with regard to all the movable properties as detailed in the Will dated 27.9.2012.

List this application before Court on 27.8.2015.

**I.A. 12483/2015.**

Notice. Learned counsel for respondents no.2 and 3 accepts notice.

List this application before Court on 27.8.2015.

**JUNE 22, 2015**  
msr

**G.S.SISTANI**  
**(VACATION JUDGE)**

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